

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**Subject:** Court-wise distribution of Law Officers in Srinagar Wing of High Court of Jammu and Kashmir and Ladakh.

**Government Order No: 14738- JK (LD) of 2024.**  
**Dated: 19-08-2024**

In partial modification of Government Order No. 14245-JK(LD) of 2024 dated 08-08-2024, it is hereby ordered that the cases of Unlawful Activities (Prevention) Act Appeals before Srinagar Wing of Hon'ble High Court of Jammu and Kashmir and Ladakh shall remain with the Law Officers as per the Court wise distribution already assigned in terms of the aforesaid Government Order.

By Order of the Government of Jammu and Kashmir

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

Dated: 19-08-2024

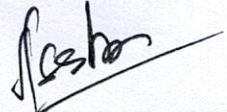
No: Law-Jud/153/2021-10

**Copy to the:**

1. Learned Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. Principal Secretaries to Government, Home Department.
4. Director General of Police, J&K, Srinagar.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Commissioner Secretary to Government General Administration Department
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
8. All Law Officers.
9. Director Information, J&K, Srinagar.
10. Director Achieves, Archaeology and Museums, J&K, Srinagar

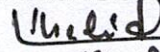
*U. K. Singh*

11. Director Litigation, Kashmir.
12. All Officers/officials of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to Chief Secretary for information of the Chief Secretary.
14. Private Secretary to Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. I/C Website Section, Department of Law, Justice and P.A.
16. Government order file.
17. Concerned File.



**(Ashish Gupta)**

**Special Secretary to Government**

  
17.08.2024